

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No.14/2013.

Date of Decision: 22.11.2018.

CORAM:HON'BLE DR. BHAGWAN SAHAI, MEMBER (A)
HON'BLE SHRI R.N. SINGH, MEMBER (J)

Nagorao S/o Rambhau Arsude
 Age 62 years, Occu: Pensioner
 R/at C/o Dr. Sunil Arsude, Prawara Medical Trust,
 A/P Pathore, Tq. Rahta, Dist. Ahmednagar. ... *Applicant*
(None present)

VERSUS

1. Union of India, through
 The Secretary,
 Ministry of Railways, Rail Bhavan,
 20, Ashoka Road, New Delhi 110 001.
2. The General Manager,
 South Central Railway,
 Rail Neelayam, 3rd Floor, Secunderabad
 (A.P.) 500 071.
3. The Additional General Manager,
 3rd Floor, Rail Nilayam, South Central
 Railway, Secunderabad (A.P) 500 071.
4. The Chief Personnel Officer,
 Headquarters Officer, Personnel Branch,
 South Central Railway, Secunderabad
 (A.P.) 500 071.
5. The Additional Divisional Railway Manager,
 Hyderabad Division, South Central Rly.,
 Secunderabad (A.P.) 500 071.
6. The Senior Divisional Personnel Officer,
 And Disciplinary Authority,
 DRM's Office, Hyderabad Division,
 Personnel Branch, Secunderabad
 (A.P.) - 500 071. ... *Respondents*
(By Advocate Shri R.R. Shetty)

ORDER (Oral)
Per : *Shri R.N. Singh, Member (J)*

None is present on behalf of the Applicant.

2. There was no representation on behalf of the applicant also on the last date of hearing i.e. 06.09.2018.

3. Shri R.R. Shetty, learned counsel for the Respondents.

4. It appears that the applicant has lost interest in pursuing the matter. In view of above, the OA stand dismissed in default for non-prosecution. MA No.08/2013 also stands dismissed.

(R.N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

dm.